

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

48. CP/3433(MB)2019

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.05.2023**

Name of the Parties: Sanjeevane Medical & Healthcare Llp

SECTION 64 of LLP ACT, 2008

ORDER

The Court is convened through Video Conference.

1. Ms. Disha Tripathi, Ld. Counsel for the Petitioner present.
2. List this matter on **01.06.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)